

ACME REALTIES PRIVATE LIMITED

Form G (Extention)

INVITATION FOR EXPRESSION OF INTEREST FOR

[BUSINESS OF REAL ESTATE CONSTRUCTION, DEVELOPMENT AND OTHER RELATED ACTIVITIES]
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	ACME REALTIES PRIVATE LIMITED CIN: U45202MH2008PTC180445
2	Address of the registered office	Acme Ghar, 19, K. D. Road, Vile Parle (W), Mumbai 400056
3	URL of Website	https://www.acmerealties.com/
4	Details of Place where majority of Fixed Assets are located	Rehabilitation Project "Acme Boulevard" situated at Village Majas, MHB Colony, Sarvodayanagar, Jogeshwari (East), Mumbai 400 060
5	Installed capacity of main products/ services	Not Applicable, since it is in the business of building, constructing and developing Real Estate Projects.
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2022-23 Quantity- NA Value- Total Revenue- Rs 482.15 lakhs (approx.)
7	Number of employees/ Workmen	3
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Mail at cirp.acmerealties@gmail.com b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/U45202MH2008PTC180445 and also at the website of the Company https://www.acmerealties.com/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at cirp.acmerealties@gmail.com or available at https://www.acmerealties.com/
10	Last date for receipt of expression of Interest	31 st May, 2024
11	Date of issue of provisional list of prospective resolution applicants	05 th June, 2024
12	Last date for submission of objections to provisional list	10 th June, 2024
13	Date of issue of final list of prospective resolution applicants	12 th June, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	5 th June, 2024
15	Last date for submission of resolution plans	10 th July, 2024
16	Process email id to submit EOI	cirp.acmerealties@gmail.com

Subodh Agrawal

Subodh Kumar Agrawal
Resolution Professional of Acme Realities Private Limited
IBBI/IPA-001/IP-P00087/2017-18/10183
AFA Valid till 21/11/2024

Date: 11/05/2024

Place: Mumbai